

ITEM NO.9

COURT NO.12

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 611-620/2024 in SLP(C) No. 2711-2720/2022

LAISHRAM TARAJEET SINGH & ANR.

Petitioner(s)

VERSUS

VINEET JOSHI & ORS.

Respondent(s)

(FOR ADMISSION)

WITH CONMT.PET.(C) No. 621-630/2024 in SLP(C) No. 2711-2720/2022
(XIV) (FOR ADMISSION)

Date : 20-08-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. D. Bharat Kumar, Adv.
Mr. Gopal Jha, AOR
Elangbam Premjit Singh, Adv.
Niraj Boby Paonam, Adv.

Mr. Gopal Shankarnarayan, Sr. Adv.
Mr. Namit Saxena, AOR
Mr. Awnish Maithani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the alleged contemnors, returnable in four weeks.

However, the physical presence of the alleged contemnors is dispensed with for the time being.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)